

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Civil Appeal No(s). 7189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

RAM KRISHAN SONI
(with appln. (s) for vacating stay)

Respondent(s)

Date : 12/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Dhingra,Adv.

For Respondent(s)

Ms. Mridula Ray Bharadwaj,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the appellant submits that the
affidavit of valuation shall be filed within three weeks.
Needful be done positively within the same period.

Service is complete.

List again on 7.9.2016.

(CHIRAG BHANU SINGH)
Registrar